## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.39/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: M/s. Hotel Ratnasoham Pvt. Ltd.

V/s.

M/s. Ashok Govind Rao

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.

DESIGNATION

SIGNATURE

Adv. 1/6 Mr. Deepak D. Despande For fefitioner

## **COMMON ORDER**

## Company Appeal No. 39/59/CLB/MB/MAH/2013

T.C.P. No. 116/397-398/CLB/MB/MAH/2014

- 1. The Learned Representative Mr. Deepak Deshpande on behalf of the Respondent appeared and stated that by consent of both the sides adjournment be granted.
- Adjourned to 12th September, 2017 at 2.30 PM. 2.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.08.2017.

M.K. Shrawat Member (Judicial)